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**13.04 ½ hrs.**

**JOINT COMMITTEE ON PESTICIDE RESIDUES IN  
AND SAFETY STANDARDS FOR SOFT DRINKS,  
FRUIT JUICE AND OTHER BEVERAGES,  
EVIDENCE**

Title : Presentation of the Record of Evidence of Sittings of the Joint Committee on Pesticide Residues in and Safety Standards for Soft drinks, Fruit Juice and Other Beverages.

**श्री अनिल बसु (आरामबाग)** : अध्यक्ष महोदय, मैं शीतल पेयों, फलों के रस और अन्य पेय पदार्थों में कीटनाशी अवशेषों तथा उनके लिए सुरक्षा मानकों संबंधी संयुक्त समिति की बैठकों के साक्ष्य के रिकार्ड की एक प्रति सभा पटल पर रखता हूँ।

MR. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

**13.05 hrs**

*The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.*

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**14.04 hrs**

*The Lok Sabha re-assembled after Lunch at four minutes  
past Fourteen of the Clock.*

*(Mr. Deputy-Speaker in the Chair)*

**SARDAR SIMRANJIT SINGH MANN (SANGRUR)**: Sir, I want to raise the issue of 'Turbans'.

**MR. DEPUTY-SPEAKER**: Sardar Mann, kindly hear me first.

As per the Agenda, the House were to take up Discussion under Rule 193. It was to be taken up at 2 p.m. Since in the morning session Zero Hour continued up to 1 p.m., the Calling Attention business could not be taken up. There is only one Member who has given notice to call the attention of the Minister and the Minister is also present in the House, we may take up the Calling Attention for about half an hour.

**SHRI MANI SHANKAR AIYAR (MAYILADUTURAI)**: Sir, there is also item No.30. I request that item numbers 29 and 30 be taken up before we go on to the Discussion under Rule 193.

**MR. DEPUTY-SPEAKER**: After the Calling Attention, we will take up Discussion under Rule 193.

**SHRI MANI SHANKAR AIYAR** : It will take only two minutes. Sir, there is a very serious matter. It involves my credibility.

**MR. DEPUTY-SPEAKER**: I suppose you will take two minutes only. We will now take up the Calling Attention.

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